

ITEM NO.101

COURT NO.3

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).7362/2013

STATE OF ORISSA

Appellant(s)

VERSUS

DASARATHI MEHER

Respondent(s)

(WITH APPLN.(S) FOR INTERVENTION)

WITH

SLP(C) No. 13172/2015 (XI-A)

SLP(C) No. 13169/2015 (XI-A)

C.A. No. 7363/2013 (XI-A)

SLP(C) No. 13171/2015 (XI-A)

Date : 13-09-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s)

Mr. Shibashish Misra, AOR
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For Respondent(s)

Mr. V. Giri, Sr. Adv.
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Mr. Sunil Kumar Jain, AOR
Mr. Vinodh Kanna B., AOR

Mr. Shibashish Misra, AOR

Intervenor

Ms. Renuka Sahu, Adv.

Mr. Jay Savla, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

Arguments concluded.

Judgment reserved.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(KAILASH CHANDER)
ASSISTANT REGISTRAR**